

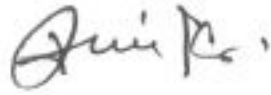

## Allahabad Bench

CP No.79/241-243/ALD/ 2016,  
CA No. 273/2018, CA No. 54/2019,  
CA No. 235/2019, CA No. 236/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2019

NAME OF THE COMPANY: Prajnajy Sharma v/s Allahabad Galvanising Pvt. Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act

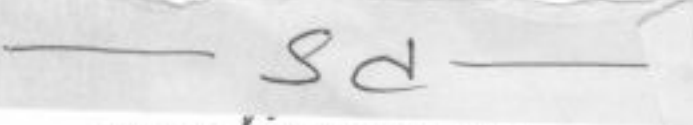
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Resp. 1 to 4 & 9	
2.	Rahul Sripast So. Adv.		"	
3.	NAVANEET KUMAR SHUKLA, Adv. on behalf of Mr. Vivek Kohli		Petitioner	

CP NO.79/241-243/ALD/2016, CA NO.273/2018, CA NO.54/2019, CA NO.235/2019, CA NO.236/2019

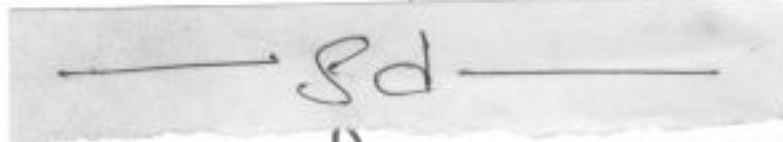
Parties are represented by their respective counsels as well as PCS.

Ld. PCS appearing for respondents seeks time for filing reply. Time is granted. List the matter on 11<sup>th</sup> September, 2019.

Dated: 20.08.2019



**SAROJ RAJWARE**  
MEMBER (T)



**A.R.K. SINHA**  
MEMBER (J)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)